

3

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.N^o 87/97

Date of Order: 21.1.97

BETWEEN:

- | | |
|-----------------------------|------------------------------|
| 1. K.Lakshminarayana Murthy | 41. Smt.V.Gangabai |
| 2. M.Nageswara Rao | 42. I.V.Bhagyanath |
| 3. M.Narasimha Rao | 43. B.Nanibabu |
| 4. B.Venkata NarasimhaPatro | 44. T.B.Nagarajan |
| 5. G.Ramu Naidu | 45. Smt.M.Ramannamma |
| 6. V.Picheswara Rao | 46. G.Jayaraju |
| 7. M.Murali Swamy Naidu | 47. P.Suresh |
| 8. A.Chandran | 48. P.Jagannadham |
| 9. Smt.B.Satyavathi | 49. D.Sitarama Raju |
| 10. M.Venkata Ramana | 50. Ch.Uma Maheswara Rao |
| 11. Ch.Venkataramana Murthy | 51. D.V.V.S.Reddy |
| 12. K.Surya Rao | 52. B.Suryanarayana Murthy |
| 13. Smt.P.R.Gyaneswari | 53. C.H.Satya Venkata Rao |
| 14. Kum.S .Savitri | 54. A.Rama Mohana Rao |
| 15. Smt.K.Renuka | 55. A.Bhaskara Rao |
| 16. A.Maheswara Rao | 56. Smt.T.Sarojini Devi |
| 17. G.Satyanandam | 57. B.Bheemeswara Rao |
| 18. B.Sanyasi Rao | 58. T.V.B.Nageswara Rao |
| 19. B.Rattan Singh | 59. D.P.Sarma |
| 20. A.Anjani Kumar | 60. A.V.Ramana |
| 21. Jagajeevan Kumar | 61. V.S.Joseph Raju |
| 22. Smt.S.Suseela | 62. G.Srinivasa Rao |
| 23. K.Appalaraju | 63. V.Sanyasi Rao |
| 24. B.Prakasam | 64. K.Kondala Rao |
| 25. Smt.K.Kamala | 65. Saudagar Rasheed Alikhan |
| 26. Smt.S.G.Rajamani | 66. K.Appalanarasimham |
| 27. Smt.D.Aruna | 67. G.Dasu |
| 28. P.Harinedha Rao | 68. Smt.G.Ratnasree |
| 29. K.Chandrasekharam | 69. M.Appa Rao |
| 30. M.Chidambara Swamy | 70. P.S.S.N.Murthy |
| 31. K.Venugopala Rao | 71. I.Satyanarayana |
| 32. K.V.Ch.Ramana Raju | 72. M.Ravikumar |
| 33. Smt.P.Nagabai | 73. Kum.J.Varalakshmi |
| 34. Kalla Appa Rao | 74. P.V.Satyanarayana |
| 35. G.Narasinga Rao | 75. P.V.V.S.Lakshmipathi Rao |
| 36. V.Chinna Krishna | 76. M.Bhaskara Rao |
| 37. P.S.L.Narasimha Rao | 77. D.Appa Rao |
| 38. Kum.S.Ratna Kumari | 78. K.Srinivasu |
| 39. Smt.A.Indira | 79. Smt.V.Lakshmi |
| 40. M.Ramachandra Rao | 80. K.Satya Srinivasu Rao |

- | | |
|-------------------------|-------------------------|
| 81. Smt.N.V.Nagalakshmi | 89. D.A.Rama Raju |
| 82. S.Mohana Krishna | 90. G.Pushpalatha |
| 83. Smt.Y.Dhanalakshmi | 91. R.P.Brahmanandam |
| 84. A.K.Mohammed | 92. P.V.Chalam |
| 85. K.C.M.Patnaik | 93. V.Koteswara Rao |
| 86. Smt.P.Chinnayamma | 94. K.V.Chalapathi Raju |
| 87. Smt.B.Ratnakumari | 95. B.Narasinga Rao |
| 88. S.Satyanarayana | 96. B.Appa Rao |

.. Applicants

AND

1. Engineer in Chief, Army Head Quarters,
Kashmiri House, New Delhi - 110 011.
2. The Union of India, rep. by its Secretary.
to Govt. of India, Ministry of Defence,
South Block, New Delhi - 110 011.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer, Navy, Station Road,
Visakhapatnam.

.. Respondents.

- - -

Counsel for the Applicants

.. Mr.V.V.Sarma

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

- - -

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

- - -

J U D G E M E N T

{ Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) }

- - -

Heard Mr.V.V.Sarma, learned counsel for the applicants and
Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

2. There are 96 applicants in this OA. They are working as
L.D.Cs under R-4. They seek a direction to the respondents
to frame/finalise the scheme providing for time bound promotions
to clerical staff in the Military Engineering Service as was
done in the case of Superintendents (BR/EM)/Surveyor Assistants

5

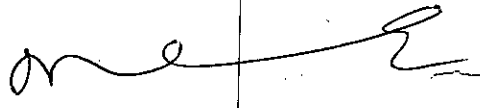
.. 3 ..

Grade I and Grade II of MES in terms of letter No. PC-90237/4603/E1C(Legal)/1993/D, dt. 25.4.96 (A-4).

3. The request of the applicants may have to be considered by the respondents organisation only and no direction can be given by the Tribunal in this connection as it is a policy matter. Hence the applicants may make a detailed representation to R-2 and R-2 shall consider the representation taking into consideration the totality of the circumstances and pass appropriate orders within four months from the date of receipt of the representation. The applicants will produce a copy of this order along with the representation before R-2 who shall acknowledge the same.

4. The OA is ordered accordingly at the admission stage itself. No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)
21.1.97


(R. RANGARAJAN)
Member (Admn.)

Dated: 21st January, 1997

(Dictated in Open Court)

sd

Dy. Reg. Secy (3)

: 4 :

Copy to:-

1. Engineer in Chief, Army Head Quarters, Kashmiri House, New Delhi.
2. The Secretary, to Govt. of India, Union of India, Ministry of Defence, South Block, New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer, Navy, Station Road, Visakhapatnam.
5. One copy to Sri. V.V. Sarna, advocate, CAT, Hyd.
6. One copy to Sri. V. Rajeshwar Rao, Addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

① URGENT
30/1/97

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED: 21/1/97

Order/Judgement
R.P/C.P/M.A. NO.

O.A. NO.

87/97

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS
DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

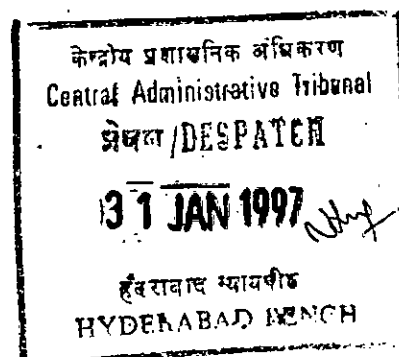
ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

A/c copy of OA & n2
2



20/

81. Smt.N.V.Nagalakshmi
82. S.Mohana Krishna
83. Smt.I.Dharmalingam
84. A.K.Mohammed
85. K.C.M.Patnaik
86. Smt.P.Chinnayamma
87. Smt.B.Ratnakumari
88. S.Satyanarayana

89. D.A.Rama Raju
90. G.Pushpalatha
92. P.V.Chalam
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HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (AUDL.)

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J U D G E M E N T

{ Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) }

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AT HYDERABAD

O.A.N^o 87/97

Date of Order : 21.1.97

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प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

Rush Daini
• न्यायालय अधिकारी
COURT OFFICER
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
हैदराबाद न्यायपीठ
HYDERABAD BENCH

केस नम्बर	MA-87/97
CASE NUMBER	MA-87/97
निर्णय का तारीख	21/1/
Date of Judgement	21/1/
प्रति तैयार किया गया दिन	29/1/97
Copy Made Ready on	29/1/97
अनुभाग अधिकारी (अ. वि. वि.) Section Officer (J)	